

Name of the corporate debtor: Nakoda Limited
Date of commencement of CIRP: 08th February 2023
List of creditors as on: 25th June, 2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted (INR)	Amount of claim under verification (INR)	Remarks, if any
		Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC					
1	Global Wind Infrastructure and Services Private Limited	07-03-2023	8,76,34,537	8,76,34,537	Operational Debt	No	No	No	0.13%	-	-	-	-	
2	Bombay Stock Exchange Limited	28-02-2023	1,37,53,780	1,37,53,780	Operational Debt	No	No	No	0.02%	-	-	-	-	
3	National Stock Exchange Limited	10-03-2023	1,47,27,810	1,47,27,810	Operational Debt	No	No	No	0.02%	-	-	-	-	
4	Apco Agencies	11-03-2023	3,50,667	-	Operational Debt	No	No	No	0.00%	-	-	3,50,667	-	
			11,64,66,794	11,61,16,127					0.17%	-	-	3,50,667	-	

(Ravindra Kumar Goyal)
Liquidator
Nakoda Limited
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